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SLP(C)No. 11058 OF 2002

ITEM No.37

Court No. 4

SECTION XIIA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.11058/2002

(From the judgement and order dated 13/03/2002 in WA 621/00  
of The HIGH COURT OF A.P AT HYDERABAD)

REGISTRAR,OSMANIA UNIVERSITY & ORS.

Petitioner (s)

VERSUS

B.K.RAMA DEVI

Respondent (s)

(With prayer for interim relief)  
With

SLP(C)No.6061/2003,SLP(C)No.6066/2003

Date : 27/09/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU  
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s)

Mr. T.V. Ratnam,Adv.

For Respondent (s)

Mrs. Anjani Aiyagari,Adv.

UPON hearing counsel the Court made the following  
O R D E R